

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI A.T. WANKHEDE
COURT 57 ADDL SESSIONS JUDGE
Criminal Cause List Dated 15-07-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	SPL CASE MCOC	100016/2013	The State DCB CID Vs Kaushik Raigaur and Ors.	SPP, Mr. P.D. Gharat Adv Samir Pradhan, Adv Tushar Khandare, Adv Prakash Shetty, Adv Santosh Deshpande
2	SPL CASE MCOC	100006/2014	The State DCB CID Vs Prakash Nikam @ Pakya @ Bhau	
Sub Matter: SPL CASE MCOC/0100019/2014				
3	SPL CASE MCOC	100019/2014	The State of Maharashtra Vs Rohit @ satish Tangappan Josefh @ Satish Kalga	
(Main Matter SPL CASE MCOC/0100006/2014)				
4	SPL CASE MCOC	100005/2018	DCB CID/BANGUR NAGAR Vs RAJENDRA SADASHIV NIKALJE @ CHHOTA RAJAN	
5	CRI APPEAL	100223/2019	Sunita Suman Dandeka - Appellant Vs Smita Mahesh Kapoor - Respondent	Atul S. Umekar
6	CRI APPEAL	100496/2019	Smita Mahesh Kapoor - Appellant Vs Mahesh Ramdayal Kapoor - Respondent	Chetan Y. Bane
7	CRI APPEAL	100679/2019	Basant Kumar Sharma - Appellant (Org. Accused) Vs Jayesh Kumar Soni - Respondent (Org. Complainant)	Shweta Varadkar

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8	CRI REV APP	101407/2019	Jayeshkumar Soni @ MA 1928-19 - Applicant (Org. complainant) delay condoned Vs Basantkumar Shyamsundar Sharma - Respondent (Org. Accused)	Chetan Pawar
9	CRI REV APP	101408/2019	Jayeshkumar Soni @MA 1929/19 - Applicant (Org. complainant) Vs Basantkumar Shyamsundar Sharma - Respondent (Org. Accused)	Chetan Pawar
<u>HEARING</u>				
10	MISC APPLN SC	1000935/2020	STATE GOVERNMENT-JJ Marg Police stn Vs Mohammed Ali Jan Mohamed Shaikh	JJ Marg Police stn
<u>COMPLIANCE</u>				
11	SPL CASE MCOC	100005/2009	State-DCB CID Unit-IX, D.N. Nagar Police Station Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Seth @ Sir Accused No.06.	SPP, Mr. P.D. Gharat Adv. Mr. Tushar Khandare
Sub Matter: SPL CASE MCOC/0100011/2010				
12	SPL CASE MCOC	100011/2010	State-DCB CID Unit-IX, D.N. Nagar Police Station Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Seth @ Sir Accused No.06.	SPP, Mr. P.D. Gharat Adv. Mr. Tushar Khandare
(Main Matter SPL CASE MCOC/0100005/2009)				
<u>AWAITING R AND P</u>				
13	CRI APPEAL	100144/2019	Neena Lakhsman Punjabi Revn. 849-12 Convt. in to Appeal- Aplnt. Vs State and Rajendra Jain	Ms.P.V.Nichani and Co.
14	CRI APPEAL	100145/2019	Neena Lakhsman Punjabi @ MA 1561 - 12 Vs The State and Rajendra Jain	Ms.P.V.Nichani and Co.

STEPS

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15	CRI APPEAL	100203/2017	The State of Maharashtra - Mulund Police Station - Appellant Vs Kalpesh Jitendra Sachdev - Accused / Respondent	Public Prosecutor
<u>B.A. IN S.C.NO</u>				
16	SESSIONS CASE	100187/2011	The State DCB CID Unit-I Vs Mohd. Alijaan Mohd. Shaikh and one other	PP, Mr. P.D. Gharat Adv. Nitin Sejpal, Adv. Prakash Shetty and Adv. Tushar Khandare
17	SESSIONS CASE	100188/2011	The State DCB CID UNIT IV Vs Mohd. Alijaan Mohd. Shaikh @ Sameer and one other	PP, Mr. P.D. Gharat Mr. Sejpal, Mr. Sonkawade, Mr. P. Shetty
18	SESSIONS CASE	100788/2011	The State - DCB CID Vs Umedh@Ur Rehman Isharat Hussain Shaikh	PP, Mr. P.D. Gharat Mr. Sejpal, Mr. P. Shetty, Mr. Tushar Khandare
19	SESSIONS CASE	100789/2011	The State - DCB CID Mumbai Vs Umed Ur Rehman Ishrat Hussain Shaikh and atr.	PP, Mr. P.D. Gharat Adv Nitin Sejpal, Adv Prakash Shetty, Adv Tushar Khandare
20	SESSIONS CASE	100787/2019	CBI SC -II New Delhi (FIR No. RC.03(S)/2016) Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Sir	APP

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21	SESSIONS CASE	1/2020	The State of Maharashtra - DCB CID Vs Mohammad Ali Jann Mohd. Shaikh @ Sameer and others 03	APP
